GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 2938

ANSWERED ON 06.08.2025

WASTE TO ENERGY PROGRAMME

2938. SHRI S JAGATHRATCHAKAN

Will the Minister of **NEW AND RENEWABLE ENERGY** be pleased to state:

- (a) the details of applications received under Waste to Energy Programme along with the projects that have been approved, State-wise;
- (b) the data on the quantity of energy generated from the approved projects, State-wise;
- (c) whether the energy generated is being fully utilised and if so, the details of the plants allocated in accordance with the type of energy, State-wise; and
- (d) whether the Government is maintaining State-wise records regarding the Central Financial Assistance (CFA) allocated to these projects, if so, the details thereof State-wise and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

- (a) State-wise details of applications under Waste to Energy (WTE) Programme, during Phase-I of National Bioenergy Programme (NBP) are given at **Annexure-I.**
- (b) & (c) The various components supported under the WTE programme, and the energy generated is utilized in following applications may be seen below:
 - i. **Biogas:** Used in boilers and gas engines to generate electricity
 - ii. **Bio-CNG**: Used as a clean transportation fuel to replace natural gas
- iii. **Biomass Gasifier**: Used for thermal and electrical applications

State-wise details of installed capacity of projects sanctioned under WTE Programme, during Phase-I of NBP is given at **Annexure-II**.

(d) The State-wise details of Central Financial Assistance (CFA) allocated under WTE programme during Phase-I of NBP are given at **Annexure-I.**

Annexure-I

Annexure referred to in reply to part (a) & (d) of the Lok Sabha Unstarred Question No. 2938 to be answered on 06.08.2025 regarding "Waste to Energy Programme"

State-wise details of applications received and sanctioned under Waste to Energy Programme during Phase-I of NBP:

State	Nos. of applications received	Sanctioned	
		Nos. of projects	CFA including service charges (in Rs. Crores)
Andhra Pradesh	16	4	3.46
Bihar	2	-	-
Chhattisgarh	3	-	-
Delhi	2	2	9.52
Goa	2	1	3.03
Gujarat	19	4	15.30
Haryana	28	11	54.96
Jharkhand	1	1	4.25
Karnataka	12	5	19.58
Madhya Pradesh	13	2	11.90
Maharashtra	35	9	50.32
Odisha	4	-	-
Punjab	19	7	64.11
Rajasthan	13	2	3.98
Tamil Nadu	12	5	22.26
Telangana	9	5	12.76
Uttar Pradesh	97	17	87.99
Uttarakhand	6	1	10.20
West Bengal	5	2	0.70
Total	298	78	374.32

Annexure-II

Annexure referred to in reply to part (b) & (c) of the Lok Sabha Unstarred Question No. 2938 to be answered on 06.08.2025 regarding "Waste to Energy Programme"

State-wise details of installed capacity of projects sanctioned under WTE Programme, during Phase-I of NBP:

State	Nos. of projects sanctioned	Cumulative Installed Capacity (in MWeq)
Andhra Pradesh	4	0.87
Delhi	2	2.33
Goa	1	1.00
Gujarat	4	4.38
Haryana	11	15.89
Jharkhand	1	1.04
Karnataka	5	6.71
Madhya Pradesh	2	3.60
Maharashtra	9	18.35
Punjab	7	22.97
Rajasthan	2	0.98
Tamil Nadu	5	7.04
Telangana	5	4.53
Uttar Pradesh	17	29.37
Uttarakhand	1	4.17
West Bengal	2	2.70
Total	78	125.93